
(2024) 04 ITAT CK 0022

Income Tax Appellate Tribunal (Delhi A Bench)

Case No: Income Tax Appeal No. 234/DEL/2019

Anshu Gupta

APPELLANT

Vs

ITO

RESPONDENT

Date of Decision: April 1, 2024

Citation: (2024) 04 ITAT CK 0022

Hon'ble Judges: Saktijit Dey, (VP); N.K. Billaiya, (AM)

Bench: Division Bench

Advocate: Kanv Bali

Final Decision: Dismissed

Judgement